				Raghuvar		and Ppressing Priva Operational credito	rs (Governmer	nt Dues)	nenced on 08.04.2025; 07.06.2025)	i				
S. No.	Details of claim received		Detail of claim		Details of claim admitted									
		Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No) covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	State Tax Department	Gujarat	03.05.2025	₹ 94,56,33,553.00	₹ 31,00,41,849.40	Secured Operational Debt	No	No	84.97%	₹ 0.00	₹0.00	₹ 0.00	₹ 63,55,91,703.60	The documentary proof provided for verification by the creditor were insufficent for its admission
	EPFO	Gujarat	04.06.2025	₹ 51,169.00	₹ 43,379.00	Operational	No	No	0.01%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 7,790.00	The documentary proof provided for verification by the creditor were insufficent for its admission
3	Income Tax Department	Tota	28.01.2025	₹ 1,09,02,924.00 ₹ 95,65,87,646.00	₹ 1,09,02,924.00 ₹ 32,09,88,152.40	Demand Notice	No	No	2.99%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00 ₹ 63,55,99,493.60	

Note :

1. The claims which are admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

2. As per the order of Supreme court of India, in the case Sale Tax department v/s Rainbow Papers Limited, We have considerd claim of State Tax department as Secured operational debt.